

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/31/2023(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Rup Narayan Rai (Chamling) and Others

Respondents

Date : **13-03-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE  
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. Shakil Raj Karki, Assistant Public Prosecutor.

For Respondents Mr. K. T. Bhutia, Senior Advocate.  
Mr. Sishir Mothay, Advocate.

Rai, J.

Learned Assistant Public Prosecutor verbally seeks three weeks' time on grounds that Mr. Thinlay Dorjee Bhutia, Learned Public Prosecutor, who is leading the matter, is engaged in unavoidable personal work.

Not opposed.

Considered.

List on 08-04-2024.

**Judge**  
13-03-2024

**Judge**  
13-03-2024